

Notification No. FEMA.327/RB-2014

November 24, 2014

**Foreign Exchange Management (Deposit) (Amendment)  
Regulations, 2014**

In exercise of the powers conferred by clause (f) of sub-section (3) of Section 6 and sub-section (2) of Section 47 of the Foreign Exchange Management Act, 1999 (42 of 1999), the Reserve Bank of India hereby makes the following amendments in the Foreign Exchange Management (Deposit) Regulations, 2000 ([Notification No. FEMA.5/2000-RB dated 3rd May 2000](#)), hereinafter called 'Principal Regulations' namely:-

**1. Short Title & Commencement**

- (i) These Regulations may be called the Foreign Exchange Management (Deposit) (Amendment) Regulations, 2014.
- (ii) They shall come into force from the date of their publication in the Official Gazette.

**2. Amendment of Regulation**

In the Foreign Exchange Management (Deposits) Regulations, 2000 (Notification No. FEMA 5/2000-RB dated May 3, 2000),

In Regulation 4, sub-regulation 5 shall be substituted by the following namely:

“(5) Deposits held in accounts maintained with an authorised dealer by any multilateral organization and its subsidiary/affiliate bodies and officials in India of such multilateral organisations, of which India is a member nation.”

(C D Srinivasan)  
Chief General Manager

**Foot Note:**

The Principal Regulations were published in the Official Gazette of GOI vide G.S.R. No 388 (E) dated May 5, 2000 – in Part II, Section 3, Sub-section (i) and subsequently amended vide:-

G.S.R. No. 262 (E) dated April 9, 2002,

G.S.R. No. 577 (E) dated August 19, 2002,

G.S.R. No. 855 (E) dated December 31, 2002

G.S.R. No. 494 (E) dated August 4, 2004

G.S.R. No.221 (E) dated April 7, 2005

G.S.R. No. 663(E) dated November 14, 2005

G.S.R. No.28 (E) dated January 19, 2006

G.S.R. No.495 (E) dated July 23, 2007

G.S.R. No.664 (E) dated October 16, 2007

G.S.R. No.91 (E) dated February 15, 2008,

G.S.R. No. 714(E) dated November 14, 2007

G.S.R. No. 442(E) dated June 23, 2009,

G.S.R. No. 822(E) dated November 10, 2012

G.S.R. No. 893(E) dated December 17, 2012

G.S.R. No. 798(E) dated October 30, 2012

G.S.R. No. 26(E) dated January 17, 2013

G.S.R. No. 531(E) dated August 5, 2013

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Sub-Section (i) dated 09.12.2014- G.S.R.No.879(E)**